



Government of India
Ministry of Commerce and Industry
Department of Commerce
DIRECTORATE GENERAL OF FOREIGN TRADE

Minutes of the Norms Committee – 3 Meeting No. NC/3/MEET/Nov/202223/13 dated 24/11/2022 under the Chairmanship of Shri Rajiv Kumar Soni, Jt. DGFT for considering the cases / issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products falling under Chapter 29 and 30.

Following members were present in the Meeting:

Sl. No.	Name & Designation	Department
1	Shri Shaish Kumar, Technical – 1	Consultant
2	Shri D.N. Mathur, Technical – 2	Consultant
3	Shri Nand Lal, Technical – 3	Consultant
In attendance		
1	Shri Ajay Kumar, Deputy Director	DGFT

2. The Norms Committee has taken decision only with respect to technical aspect/ wastage norms. While redeeming the application, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in policy circulars issued from time to time or any other provisions under FTP/HBP for issuance of Advance Authorization and regularization of the case.

3. The committee went through the Minutes of earlier Meeting No. NC/3/MEET/Nov/202223/12 dated 18/11/2022 (actually held on 21/11/2022).

MANUAL CASES

Case No.	A-01
Meeting No.	NC/3/MEET/Nov/202223/13
Date	24/11/2022
Firm's Name	M/s Aarti Drugs Ltd.
Subject	Request of M/s Arti Drugs review of adhoc norms fixed against 77 Advance Authorizations

Sl. No	Hqrs. F. No.	RLA F. No.	Advance Authorization No.	Advance Authorization Date
1	HQRNORMAPPLY00100557AM22	03AA04029700AM21	0311002516	27-05-2021
2	HQRNORMAPPLY00099246AM22	03AA04000112AM22	0311004037	25-05-2021
3	HQRNORMAPPLY00099853AM22	03AA04006277AM22	0311004052	25-05-2021
4	HQRNORMAPPLY00100048AM22	03AA04010840AM22	0311004059	25-05-2021
5	HQRNORMAPPLY00100049AM22	03AA04014004AM22	0311004060	25-05-2021
6	HQRNORMAPPLY00106682AM22	03AA04021320AM22	0311004283	03-06-2021
7	HQRNORMAPPLY00106683AM22	03AA04021287AM22	0311004284	03-06-2021
8	HQRNORMAPPLY00107444AM22	03AA04021339AM22	0311004322	04-06-2021
9	HQRNORMAPPLY00112663AM22	03AA04022427AM22	0311004537	11-06-2021
10	HQRNORMAPPLY00120846AM22	03AA04028717AM22	0311004808	22-06-2021
11	HQRNORMAPPLY00130745AM22	03AA04042926AM22	0311005095	05-07-2021
12	HQRNORMAPPLY00148514AM22	03AA04052584AM22	0311005674	27-07-2021
13	HQRNORMAPPLY00154546AM22	03AA04058773AM22	0311005930	05-08-2021
14	HQRNORMAPPLY00157208AM22	03AA04061662AM22	0311006047	09-08-2021
15	HQRNORMAPPLY00158859AM22	03AA04062552AM22	0311006072	10-08-2021
16	HQRNORMAPPLY00168069AM22	03AA04065122AM22	0311006313	21-08-2021
17	HQRNORMAPPLY00168174AM22	03AA04065311AM22	0311006321	22-08-2021
18	HQRNORMAPPLY00169932AM22	03AA04069290AM22	0311006414	24-08-2021
19	HQRNORMAPPLY00173288AM22	03AA04074480AM22	0311006526	29-08-2021
20	HQRNORMAPPLY00204926AM22	03AA040107079AM22	0311007539	06-10-2021
21	HQRNORMAPPLY00231062AM22	03AA040112473AM22	0311008038	29-10-2021
22	HQRNORMAPPLY00252656AM22	03AA040113394AM22	0311008534	15-11-2021
23	HQRNORMAPPLY00263425AM22	03AA040109731AM22	0311008810	24-11-2021
24	018205001745AM21	039404000392AM21	0310838931	16-10-2020
25	018205001746AM21	039404000516AM21	0310838932	16-10-2020
26	018205001749AM21	039404001019AM20	0310838949	16-10-2020
27	018205001750AM21	039404000978AM20	0310838950	16-10-2020
28	018205001751AM21	039404000297AM21	0310838951	16-10-2020
29	018205001753AM21	039404000524AM21	0310838953	16-10-2020
30	018205001755AM21	039404000184AM21	0310838958	16-10-2020
31	018205001758AM21	039404000525AM21	0310838974	19-10-2020
32	018205001759AM21	039404000528AM21	0310838975	19-10-2020
33	018205001766AM21	039404000548AM21	0310839000	20-10-2020
34	018205001767AM21	039404000526AM21	0310839001	20-10-2020
35	018205001769AM21	039404000527AM21	0310839017	20-10-2020
36	018205001778AM21	039404000412AM21	0310839084	23-10-2020
37	018205001779AM21	039404000411AM21	0310839085	23-10-2020

38	018205001789AM21	039404000346AM21	0310839184	28-10-2020
39	018205001826AM21	039404000596AM21	0310839361	05-11-2020
40	018205001827AM21	039404000597AM21	0310839362	05-11-2020
41	018205001844AM21	039404000423AM21	0310839485	11-11-2020
42	HQRNORMAPPLY00063660AM21	03AA04018890AM21	0311001030	16-01-2021
43	HQRNORMAPPLY00067209AM21	03AA04019643AM21	0311001122	21-01-2021
44	HQRNORMAPPLY00067214AM21	03AA04019645AM21	0311001129	21-01-2021
45	HQRNORMAPPLY00067215AM21	03AA04019655AM21	0311001134	21-01-2021
46	HQRNORMAPPLY00067217AM21	03AA04019654AM21	0311001138	21-01-2021
47	HQRNORMAPPLY00068617AM21	03AA04020063AM21	0311001190	22-01-2021
48	HQRNORMAPPLY00068219AM21	03AA04020020AM21	0311001191	22-01-2021
49	HQRNORMAPPLY00069628AM21	03AA04020216AM21	0311001225	25-01-2021
50	HQRNORMAPPLY00075441AM21	03AA04021687AM21	0311001421	02-02-2021
51	HQRNORMAPPLY00097305AM21	039404000673AM21	0311001441	04-03-2021
52	HQRNORMAPPLY00098942AM21	03AA04022238AM21	0311001500	08-03-2021
53	HQRNORMAPPLY00093160AM21	03AA04024760AM21	0311001926	26-02-2021
54	HQRNORMAPPLY00094934AM21	03AA04026242AM21	0311002125	02-03-2021
55	HQRNORMAPPLY00096069AM21	03AA04027466AM21	0311002195	03-03-2021
56	HQRNORMAPPLY00108415AM21	03AA04028192AM21	0311002303	22-03-2021
57	HQRNORMAPPLY00100470AM21	03AA04028406AM21	0311002391	10-03-2021
58	HQRNORMAPPLY00100472AM21	03AA04028410AM21	0311002393	10-03-2021
59	HQRNORMAPPLY00108766AM21	039404000652AM21	0311002733	22-03-2021
60	HQRNORMAPPLY00003031AM22	039404000229AM21	0311002737	05-04-2021
61	HQRNORMAPPLY00003027AM22	03AA04031763AM21	0311002768	05-04-2021
62	HQRNORMAPPLY00047353AM22	03AA04031724AM21	0311002771	21-05-2021
63	HQRNORMAPPLY00184798AM22	03AA04091486AM22	0311007000	15-09-2021
64	HQRNORMAPPLY00287541AM22	03AA040131415AM22	0311009528	16-12-2021
65	HQRNORMAPPLY00292375AM22	03AA040131528AM22	0311009652	21-12-2021
66	HQRNORMAPPLY00300612AM22	03AX04000458AM22	0311009880	29-12-2021
67	HQRNORMAPPLY00300738AM22	03AX04000454AM22	0311009888	29-12-2021
68	HQRNORMAPPLY00301808AM22	03AX04000439AM22	0311009908	30-12-2021
69	HQRNORMAPPLY00305699AM22	03AA040128756AM22	0311009997	03-01-2022
70	HQRNORMAPPLY00320474AM22	03AA040113369AM22	0311010560	17-01-2022
71	HQRNORMAPPLY00320476AM22	03AX04000684AM22	0311010562	17-01-2022
72	HQRNORMAPPLY00331312AM22	03AX04000872AM22	0311010876	25-01-2022
73	HQRNORMAPPLY00356040AM22	03AX04001181AM22	0311011428	15-02-2022
74	HQRNORMAPPLY00363471AM22	03AX04000968AM22	0311011657	22-02-2022
75	HQRNORMAPPLY00365148AM22	03AX04001134AM22	0311011711	23-02-2022
76	HQRNORMAPPLY00365877AM22	03AX04001350AM22	0311011719	24-02-2022
77	HQRNORMAPPLY00367127AM22	03AX04001176AM22	0311011786	25-02-2022

Decision: Shri Prasannan Namboodivi, Advocate, Shri Dhanaji L. Kakade, Vice President (Technical) and Shri Rajesh Gore, Manager Liaison had attended the Personal Hearing and explained firm's case stating that M/s Aarti Drugs is the largest manufacturer of Ciprofloxacin Hydrochloride BP/EP/USP(Ciprofloxacin) with 90% export to various countries including highly regulated International Markets. To meet the stringent requirements of regulated international markets, purity as well as impurity profile wastage is high in terms of conversion losses in the process. The firm has taken 77 Advance Authorizations so far in last 3-4 years and export is still going on. The firm has further stated that approx 50% of its export is to regulated markets like US, European Countries and Japan. The firm was not ready with the list of Advance Authorizations where the export has been to regulated markets exclusively.

The Committee observed that the firm has large number of Advance Authorizations pertaining to Ciprofloxacin Hydrochloride BP/EP/USP(Ciprofloxacin) and there is also variation in the consumption norms from other small exporters. Hence, the Committee decided that the Plant / Factory may be visited by DGFT Officials to ascertain the actual wastage in above Advance Authorizations to arrive at a conclusion.

Case No.	A-02			
Meeting No.	NC/3/MEET/Nov/202223/13			
Date	24/11/2022			
Firm's Name	M/s Ascent Finechem Private Limited			
HQ F. No.	HQRNORMREVIW00166247AM22 (Earlier F. No. 01/82/050/01116/AM14/DES-III) HQRNORMREVIW00166244AM22 (Earlier F. No. 01/82/050/00174/AM16/DES-III) HQRNORMREVIW00166233AM22 (Earlier F. No. 01/82/050/00539/AM17/DES-III) 01/82/050/00699/AM13/DES-III			
RLA F. No.	08/24/040/00415/AM14 08/24/040/00397/AM15 08/24/040/00104/AM17 08/24/040/00160/AM13			
Advance Authorization No. and Date	0810127686 dated 03.01.2014 0810134800 dated 13.03.2015 0810138218 dated 28.06.2016 0810114398 dated 21.08.2012			
Subject	Request of M/s Ascent Finechem Private Limited for revision of adhoc norms against Advance Authorization Nos. 0810127686 dated 03.01.2014, 0810134800 dated 13.03.2015, 0810138218 dated 28.06.2016 and 0810114398 dated 21.08.2012			
Decision: Shri Anil Jain, CEO, Shri D.K. Singh and Shri R.K. Singh had attended the Personal Hearing and explained firm's case.				
The Representatives of the firm furnished the copy of various patents and technical documents in support of their request for excess quantity of Acetone.				
The Committee after hearing the explanation of Representatives of firm decided to re-fix adhoc norms as under:				
Export product	Qty.	Sl. No.	Import items	Qty.
RASPBERRY KETONE/ 4-(4-HYDROXYPHENYL) BUTANE - 2 - ONE WHITE CRYSTALLINE POWDER (Assay NLT 99%)	1 kg	1	p-HYDROXY BENZALDEHYDE (LIGHT YELLOW CRYSTALLINE POWDER), PARA HYDROXY BENZALDEHYDE, 4-HYDROXY BENZALDEHYDE	1.69 kg
		2	ACETONE (COLORLESS LIQUID)	1.810 kg
		3	G2PAC ASSEMBLY 700 LITER / 250 KGS (35 inch x 35 inch x 35 inch polypropylene woven fabric bags)	Relevant as per packing policy
Note: The above norms are valid only with the fulfillment of following conditions:				
1. Export to US only.				
2. Content of 1, 5-Bis(4-Hydroxyphenyl)-Pentan-3-one is NMT 1.2%.				
3. Assay of export item is NLT 99% by HPLC.				
RA concerned may take further necessary action as per above decision of NC.				

Meeting ended with thanks to Chair and participants
